NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH CP NO. 92/2016 RT NO.01/2017

Indian Acrylics Ltd.

...Petitioner.

Versus

KSM Spinning Mills Ltd.

...Respondent

Present:

Mr. B D Sharma, Authorised representative for

Petitioner.

None for respondent.

As per office report, service of notice sent to the respondent by Speed Post, on two different addresses, has been effected. Track reports of the notices sent by Speed Posts are also attached. There being no representation, the respondent is proceeded against ex-parte. Learned counsel for the petitioner is also directed to file two extra set of the Paper Book at least one week before the date fixed.

Matter adjourned to 21.02.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

Quy M

(Deepa Krishan)

Member (Technical)

January 24, 2017

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